

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins.) No. 130 of 2021

In the matter of:

Avneesh Kumar Singh

....Appellant

Vs.

Indian Delco Pvt. Ltd.

....Respondent

Present

For Appellant: Mr. Prateek Gupta & Mr. Vishal Singh, Advocates.

For Respondent: Mr. P. Nagesh, Sr. Advocate along with Mr. Anish Gupta.

ORDER
(Virtual Mode)

25.03.2021: It appears that on 24th February, 2021 Counsel for the Respondent were directed to file their Reply Affidavit. The same was filed on 15.03.2021, which is taken on record.

Today, the Learned Counsel for the Appellant submitted that they filed their Rejoinder on 24.03.2021. The Office of the Registry is directed to place the same.

List this Appeal on **19th April, 2021.**

[Justice Anant Bijay Singh]
Member (Judicial)

[Ms. Shreesha Merla]
Member (Technical)

Sim/nn